HIGH COURT OF UTTARAKHAND NAINITAL

NOTIFICATION

No. / 72 /UHC/Admin.A/2015

Dated: May /9 , 2015.

Ms. Vibha Yadav, Civil Judge (Jr. Div.), Udham Singh Nagar is transferred and posted as Assistant Director, Uttarakhand Judicial and Legal Academy, Bhowali, District Nainital, in the vacant post.

No. 17.3 /UHC/Admin.A/2015

Dated: May / 9, 2015.

Ms. Indu Sharma, 1st Additional Civil Judge (Jr. Div.), Udham Singh Nagar is posted as Civil Judge (Jr. Div.), Udham Singh Nagar, vice Ms. Vibha Yadav.

No. 174 /UHC/Admin.A/2015

Dated: May /9, 2015.

Ms. Sweta Pandey, 2nd Additional Civil Judge (Jr. Div.), Udham Singh Nagar is posted as 1st Additional Civil Judge (Jr. Div.), Udham Singh Nagar, vice Ms. Indu Sharma. She will continue functioning exclusively as Principal Magistrate, Juvenile Justice Board, Udham Singh Nagar, on full time basis.

This order will come into force with immediate effect.

By Order of the Court,

Sd/-**(D.P. Gairola)** Registrar General.

Dated: May / 9, 2015.

No.²³⁷⁹ /XIII-d-1/Admin.A/2014 Copy forwarded for information and necessary action to: -

- 1. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
- 2. Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun
- 3. The Accountant General A & E, Uttarakhand, Oberoi Building, Majra, Dehradun.
- 4. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
- 5. Director Accounts & Entitlement Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
- Director, Printing & Stationery, Roorkee for publication of the Notification in the next issue of Gazette of Uttarakhand.
- 7. District & Sessions Judge, Udham Singh Nagar.
- 8. Director, Uttarakhand Judicial And Legal Academy, Bhowali, Distt. Nainital.
- 9. Registrar (Vigilance), High Court of Uttarakhand, Nainital
- 10. All the Registrars of the Court.
- 11. P.P.S. to Hon'ble the Chief Justice.
- 12. P.S./P.A. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges.
- 13. P.S. to Registrar General.
- 14. Senior Treasury Officer, Nainital and Udham Singh Nagar.
- 15. I/c N.I.C., High Court of Uttarakhand, Nainital for uploading the list on the website of High Court.
- 16. Guard File/ Assistant concerned.

2/3/2/9/5/5 Assistant Registra

HIGH COURT OF UTTARAKHAND NAINITAL

NOTIFICATION

No. 17.5 /UHC/Admin.A/2015

Dated: May /9, 2015.

Smt. Sujata Singh, Additional Director, Uttarakhand Judicial and Legal Acadmey, Bhowali, District Nainital is transferred and posted as 1st Additional District & Sessions Judge, Nainital, vice Sri Yogesh Kumar Gupta.

No. / 76 /UHC/Admin.A/2015

Dated: May /9, 2015.

Sri Yogesh Kumar Gupta, 1st Additional District & Sessions Judge, Nainital is transferred and posted as Additional Director, Uttarakhand Judicial and Legal Acadmey, Bhowali, District Nainital, vice Smt. Sujata Singh.

The order will come into force with immediate effect.

By Order of the Court,

Sd/-(**D.P. Gairola**) Registrar General.

No. 2380 /XIII-b-1/Admin.A/2014

Dated: May /9 , 2015.

Copy forwarded for information and necessary action to: -

- 1. Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun.
- 2. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
- 3. The Accountant General A & E, Uttarakhand, Oberoi Building, Majra, Dehradun.
- 4. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
- 5. Director, Accounts & Entitlement Uttarakhand, 23 Laxmi Road, Dalanwala, Dehradun.
- 6. Director, Printing & Stationery, Roorkee for publication of the Notification in the next issue of Gazette of Uttarakhand.
- 7. District & Sessions Judge, Nainital.
- 8. Registrar (Vigilance), High Court of Uttarakhand, Nainital.
- 9. Director, Uttarakhand Judicial and Legal Academy, Bhowali, District Nainital.
- 10. All the Registrars of the Court.
- 11. P.P.S to Hon'ble the Chief Justice.
- 12.P.S/P.A. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges.
- 13. P.S. to Registrar General.
- 14. Senior Treasury Officer, Nainital.
- 15.I/c N.I.C., High Court of Uttarakhand, Nainital for uploading the list on the website of High Court.
- 16. Guard File / Assistant Concerned.

Istrat 1/1 Assistant Admin